

DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/135(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

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| IN THE MATTER OF | ASHLEY BRIAN HYAMS VS GREENTECH IT CITY PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physically)

Mr. S. Banerjee, Adv.] For the Financial Creditor
Mr. Snehasish Chakraborty, Adv.]

Mr. Urmila Chakraborty, Adv.]For the Corporate Debtor
Ms. Madhuja Barman, Adv.]

O R D E R

1. Ld. Counsel on the both sides present.
2. Post the matter on the question of threshold limit on **22/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**